

NATIONAL COMPANY LAW TRIBUNAL

**AMARAVATI BENCH
(Video Conference)**

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.05.2021 AT 10.30 AM

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| TRANSFER PETITION NO. | IA(IBC) Nos. 33&38/2021 in TCP(IB) NO. 101/7/AMR/2019 |
| COMPANY PETITION/APPLICATION NO. | CP (IB) NO. 320/7/HDB/2019 |
| NAME OF THE COMPANY | RVR Marine Products Ltd |
| NAME OF THE PETITIONER(S) | IDBI Bank Ltd |
| NAME OF THE RESPONDENT(S) | RVR Marine Products Ltd |
| UNDER SECTION | 7 OF IBC |

Counsel for Petitioner(s):

| Ries | | | |
|------------------------|-------------|------------------------|-----------|
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Counsel for Respondent(s):

| Ries | | | |
|------------------------|-------------|------------------------|-----------|
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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ORDER

IA (IBC) No.38/2021 is allowed and I.A.No.33/2021 IN TCP (IB) No.101/7/AMR/2019 is reserved for orders.

MEMBER (JUDICIAL)